को समान्त हुए वर्ष के लिए रेलवे में भर्ती और पदोन्नति श्रेणियों में अनुसूचित जातियों और अनुसूचित अनजातियों के व्यक्तियों के लिए आरोक्षत रिक्त स्थानों पर का भर्ती करने में हुई प्रगति संबंधा प्रतिबेदन की एक प्रात (अंग्रेजी तथा हिन्दा में) सभा पटल पर रखता है। [पुस्तकालय में रखी गई। देखिए संख्या चल्टी 6 6554/88]

I. Administration Report (1985-86) of the PEPSTJ Road Transport Corporation, Patiala and related papers.

II. Notifications of the Ministry of Surface Transport.

THE DEPUTY MINISTER IN THE MINISTRY OF SURFACE TRANSPORT AND THE DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI P. NAM-GYAL): Madam, I beg to lay on the Table—

- I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of section 35 of the Road Transport Corporations Act, 1950, read with sub-clause (iii) of clause (c) of the Proclamation issued by the President on the 1.1th May,
- 1987, in relation to the State of Punjab:—
 - (i) Annual Administration Report of the PEPSU Road Transport Corporation, Patiala for the year 1985-86.
 - (ii) Review by Government on the working of the Corporation.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned -at (1) above.

[Placed in Library. See No. LT-6493/88 for (1) and (2)]

II. A copy (in English and Hindi) of the Ministry of Surface Transport (Ports Wing) Notification G.S.R. No. 819(E), dated the 28th July, 1988, publishing the Major Fort Trusts

(Procedure at Board Meetings) Amendment Rules, 1988, under subsection (3) of section 122 of the Major Port Trusts Act, 1963.

[Placed in Library. See No. LT—• 6439/88]

- III. A copy each (in English and Hindi) of the following Notifications of the Ministry of Surface Transport, under section 8A of the Dock Worker (Regulation of Employment) Act 1948:—
 - (i) S.O. No. 385(E), dated the 12th April 1988, publishing the Madras Unregistered Dock Clearing and Forwarding Workers (Regulation of Employment) Scheme, 1988.
 - (ii) S.O. No. 386(E), dated the 12th April, 1988, publishing the Madras Unregistered Dook General Pool Workers (Regulation of Employment) Scheme, 1988.

[Placed in Library. See No. LT— 6487/88 for (i) and (ii)]

- (iii) S.O. No. 730(E), dated the 29th July, 19S8, appointing the first day of August, 1988 on which the Madras Unregistered Dock Clearing and Forwarding Workers (Regulation of Employment) Scheme, 1988, shall come into force.
- (iv) S.O. No. 731(E), dated the 29th July, 1988, appointing the first day of August, 1988 on which tlie Madras Unregistered Dock General Pool Workers (Regulation of Em-ployment) Scheme, 1983, shall come into force.

[Placed in Library. See No. LT—6488/88 for (iii) and (iv)]

BENAMI TRANSACTIONS (PROHI BITON) BILL, 1988

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI HANS RAJBHARDWAJ): Madam, I beg to move for leave to introduce a Bill to prohibit benami transactions and the right to recover